

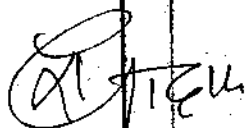
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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED, 24th December, 1986.

NOTIFICATION
(INCOME-TAX)

No. 7068 (F.No.197/125/86-IT(A1): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Jallianwala Bagh National Memorial Trust, Amritsar" for the purpose of the said clause for the assessment years 1986-87 to 1988-89.


(RUSHAN SAHAY)

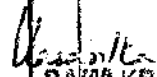
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